



IN THE HIGH COURT OF DELHI AT NEW DELHI CRL.M.C. 4362/2023 & CRL.M.A. 16540/2023 & CRL.M.A. 16542/2023 SACHIN DEV DUGGAL Petitioner Mr. Sandeep Sethi, Sr. Advocate with Through: Mr. Pratik Malik, Mr. Priyam Kamra & Ms. Neha, Advocates. versus DIRECTORATE OF ENFORCEMENT Respondent Through: Mr. Zoheb Hossain, Spl. Consel with Mr. Vivek Gurnani, Mr. Baibhav & Kavish Garaich. Advocates Mr. through VC.

CORAM: HON'BLE MS. JUSTICE SWARANA KANTA SHARMA <u>O R D E R</u> 02.11.2023

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1. Learned counsel for the respondent states that he is out of station and seeks some time to address arguments.

2. Written submissions are under objection. Let objection be removed and the same be placed on record.

3. The case has been received after being released since it was a part heard matter before the Bench of Hon'ble Mr. Justice Dinesh Kumar Sharma.

4. Re-notify for final disposal on 21.11.2023.

5. The order be uploaded on the website forthwith.

SWARANA KANTA SHARMA, J

NOVEMBER 2, 2023/MR

Click here to check corrigendum, if any

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 09/05/2025 at 09:13:24